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Title: Introduction of the Repealing and Amending Bill, 2014.

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):
I beg to move that leave be granted to introduce a Bill to repeal certain enactments and to amend certain other amendments.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to repeal certain enactments and to amend certain other amendments."

The motion was adopted.

SHRI RAVI SHANKAR PRASAD: Madam, I introduce the Bill.